

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 1859/2011

COMMR.OF INCOME TAX,MYSORE & ANR. Appellant(s)

VERSUS

KARNATAKA BANK LIMITED Respondent(s)

Date : 07/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Om Prakash, Adv.  
Mr. B. V. Balaram Das,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has been served.

Statement of case has already been filed by both the  
parties.

The appeal stands complete.

Registry to process to list the same before the Hon'ble  
Court, as per rules.

(RACHNA GUPTA)  
Registrar

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2015.07.14  
17:53:18 IST  
Reason: